

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

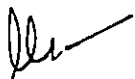
ORDERS OF THE BENCH

Date of Order: 1.4.2016

OA No. 291/00216/2016

Mr. P.N.Jatti, Counsel for the applicant.

We feel that applicant's matter can be resolved if the Ann.A/1 representation is decided by passing an appropriate and speaking order by the concerned authorities. Therefore, we direct the concerned respondents to look into the Ann.A/1 within 2 months and decide the same. Accordingly, the OA is disposed of.



(MS.MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER



(DR.K.B.SURESH)
JUDICIAL MEMBER

Adm/

Recd
OA no 291
on 12-4-16
12/4